

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 829 of 2019

IN THE MATTER OF:

Spade Financial Services Ltd. & Anr.

...Appellants

Versus

Hari Krishan Sharma & Ors.

...Respondents

Present

**For Appellant: Mr. Rohit Nagpal, Mr. Lokesh Bholra and Mr. Karan Grover,
Advocates.**

**For Respondent: Mr. Neeraj Yadav, Advocate for R-4
Mr. Achal Gupta, Advocate for R-1
Ms. Sonakshi Dhiman, Advocate for R-5**

O R D E R

18.09.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 21st October, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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